

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 204
CA-(CAA)-13/ND/2023

IN THE MATTER OF:

Fortis Emergency Services Limited And ... Applicant/Petitioner
Fortis Hospitals Limited

Under Section: 230-232

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. U.K. Chaudhary, Sr. Adv., Mr. Sanjeev Sharma, Adv., Mr. Vaibhav Kakkar, Adv., Mr. Arunav Guha Roy, Adv., Mr. Mansumyer Singh, Adv., Mr. Siddharth Jain, Adv.

ORDER

Due to paucity of time, the matter is re-notified to 05.10.2023.

Sd/-
(COURT OFFICER)